

LOK SABHA  
UNSTARRED QUESTION NO. 28  
TO BE ANSWERED ON 20<sup>TH</sup> JULY, 2023  
**PNG by BPCL in Uttar Pradesh**

28. DR. ALOK KUMAR SUMAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Bharat Petroleum Corporation Limited (BPCL) is the authorised entity for the Geographical Areas of districts Gopalganj, Siwan, West Champaran, East Champaran of Bihar and Deoria of Uttar Pradesh and if so, the details thereof;
- (b) whether BPCL has not started its work in the said districts and if so, the reasons therefor;
- (c) whether the BPCL is an entity authorised by Petroleum and Natural Gas Regulatory Board for PNG connections as per the Minimum Work Programme which is yet to be started; and
- (d) if so, the details thereof and if not, the reasons therefor ?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (d) Providing Piped Natural Gas (PNG) connections is part of development of City Gas Distribution (CGD) network and the same is carried out by the entities authorised by the Petroleum and Natural Gas Regulatory Board (PNGRB). Bharat Petroleum Corporation Limited (BPCL) is the authorized CGD entity for districts of Gopalganj, Siwan West Champaran, East Champaran of Bihar and Deoria of Uttar Pradesh. BPCL has been authorised on 04.05.2022 and has started work for laying of CGD networks in the GA. The entity has commissioned 14 CNG stations in the GA and tendering is in progress for PNG connections. PNGRB has provided a Minimum Work Plan (MWP) of 10,10,999 PNG connections in the GA by the year 2030.

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